

**GOVERNMENT OF INDIA  
AGRICULTURE  
LOK SABHA**

UNSTARRED QUESTION NO:3989  
ANSWERED ON:18.02.2014  
MONITORING OF KRISHI VIGYAN KENDRAS  
Ram Shri Purnmasi

**Will the Minister of AGRICULTURE be pleased to state:**

- (a) whether the functioning of Krishi Vigyan Kendras is being monitored/reviewed from time to time;
- (b) if so, the details thereof during the last three years and the current year along with the outcome thereof;
- (c) whether the monitoring mechanism of Krishi Vigyan Kendras are not satisfactory and some irregularities have been found therein; and
- (d) if so, the details thereof along with the corrective steps taken thereon?

**Answer**

MINISTER OF STATE FOR AGRICULTURE & FOOD PROCESSING INDUSTRIES (DR. CHARAN DAS MAHANT)

(a) Yes, Madam.

(b) The details of monitoring and review mechanism of Krishi Vigyan Kendras include, holding of Scientific Advisory Committee (SAC) meetings, Annual State and Zonal Workshops, Activity Specific Training-cum-workshops, site visits by the Officers of Zonal Project Directorates, Directorates of Extension of Agricultural Universities and ICAR Headquarters; Annual National Conference, linkage and convergence meetings/discussions and review by Quinquennial Review Team (QRT). The year-wise details are given in Annexure-I.

The outcome based on monitoring and review activities undertaken during the last three years and the current year includes, development and execution of improved and need based annual action plans; compilation of technology inventories, preparation of technology manuals, books, bulletins and extension literature in print and electronic form; development and organization of programmes for capacity building and technology backstopping; human resource development and knowledge empowerment; and sharing of innovative models and experiences of technology application mechanisms. The details of outcome during the last three years are given in Annexure-II.

(c) & (d): The monitoring mechanism is functioning satisfactorily. However, irregularities noticed from time to time, if any, are addressed with necessary corrective steps, as appropriate, undertaken.